GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

RAJYA SABHA UNSTARRED QUESTION NO- 1278

ANSWERED ON- 05/12/2024

SPORTS INFASTRUCTURE AND CAPACITY BUILDING

1278 SHRI ABDUL WAHAB:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) whether it is a fact that Government has spent less amount in creating sports infrastructure and capacity building for broad based sports in the last five years;
- (b) if so, the reasons therefor;
- (c) if not, the details of expenditure on creating sports infrastructure and capacity building in the last five years, year-wise;
- (d) the funds given to all the States and UTs separately for creating sports infrastructure and capacity building in the last five years, year-wise; and
- (e) the criteria or rationale that Government looks for fund allocation to various States?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

- (a) to (e) 'Sports' being a State subject, the responsibility of development of sports, including development of sports infrastructure and capacity building for broad based sports, rests primarily with the State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. However, this Ministry implements the following schemes to promote sports in the country, including creation of sports infrastructure and capacity building for broad based sports:
- (i) Khelo India- National Programme for Development of Sports; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India (SAI)

Funds are allocated scheme-wise and not State-wise in this Ministry. The details of funds allocated under the entire sports development schemes/programmes of this Department, for the country, during the last five years, are as under:

Financial Year	Budget Allocation (in ₹ crore)
2019-20	2000.00
2020-21	1313.40

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2021-22	1993.00
2022-23	1907.69
2023-24	2380.86

The Khelo India Scheme is a demand-driven scheme. The proposals received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the Scheme. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme, across the country, are available in public domain on the dashboard at https://mdsd.kheloindia.gov.in.
